

>

Title: Papers laid on the Table of the House by Ministers/Members.

माननीय अध्यक्ष : अब पत्र सभा पटल पर रखे जाएंगे । श्री नरेन्द्र सिंह तोमर ।

कृषि और किसान कल्याण मंत्री; ग्रामीण विकास मंत्री तथा पंचायती राज मंत्री (श्री नरेन्द्र सिंह तोमर) : माननीय अध्यक्ष जी, मैं वर्ष 2019-20 के लिए पंचायती राज मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ ।

[Placed in Library, See No. LT 167/17/19]

विधि और न्याय मंत्री; संचार मंत्री तथा इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री (श्री रवि शंकर प्रसाद) : अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ –

(1) विधिक सेवा प्राधिकरण अधिनियम, 1987 की धारा 30 की उप-धारा (1) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) राष्ट्रीय विधिक सेवा प्राधिकरण (निःशुल्क और सक्षम विधिक सेवाएं) संशोधन विनियम, 2018 जो 25 अक्टूबर, 2018 के भारत के राजपत्र में अधिसूचना संख्या एल/61/10 एनएएलएसए में प्रकाशित हुए थे ।

(दो) राष्ट्रीय विधिक सेवा प्राधिकरण (लोक अदालत) संशोधन विनियम, 2018 जो 25 अक्टूबर, 2018 के भारत के राजपत्र में

अधिसूचना संख्या एल/28/09/एनएएलएसए में प्रकाशित हुए थे

।

- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 168/17/19]

THE MINISTER OF RAILWAYS AND MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): I beg to lay on the Table:-

-) (i) A copy of the Annual Report (Hindi and English versions) of the Export Inspection Council of India, New Delhi, for the year 2016-2017.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Export Inspection Council of India, New Delhi, for the year 2016-2017, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Inspection Council of India, New Delhi, for the year 2016-2017.
-) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 169/17/19]

THE MINISTER OF PETROLEUM AND NATURAL GAS AND MINISTER OF STEEL (SHRI DHARMENDRA PRADHAN): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Petroleum and Natural Gas for the year 2019-20.

[Placed in Library, See No. LT 170/17/19]

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF COAL AND MINISTER OF MINES (SHRI PRALHAD JOSHI): I beg to lay on the Table:-

- (1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Copper Limited and the Ministry of Mines for the year 2019-2020.

[Placed in Library, See No. LT 171/17/19]

- (2) A copy each of the following Notifications (Hindi and English versions)

under sub-section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957:-

- (i) The Atomic Minerals Concession (Second Amendment) Rules, 2019 published in Notification No. G.S.R.134(E) in Gazette of India dated 20th February, 2019.

- (ii) The Atomic Minerals Concession (Amendment) Rules, 2019 published in Notification No. G.S.R.126(E) in Gazette of India dated 19th February, 2019.
- (iii) G.S.R.135(E) in Gazette of India dated 20th February, 2019, reserving the area of 150 acres in block No. 13/1, Ramanadurga Forest Range, Sandur Taluk, Bellari District, Karnataka for mineral iron ore for undertaking prospecting or mining operations through M/s Steel Authority of India Limited/Visvesvaraya Iron and Steel Limited, a Central Public Sector Undertaking under administrative control of Ministry of Steel for a period of ten years.
- (iv) G.S.R.1220(E) in Gazette of India dated 19th December, 2018, reserving the area except the area already held under PL or ML for purposes of Mines and Minerals (Development and Regulation) Act, 1957 so as to undertake prospecting or mining operations through the M/s FCI Aravali Gypsum and Minerals India Limited in respect of Minerals-Rock Phosphate and Dolomite in Districts Banswara, Jaisalmer and Jodhpur, in the State of Rajasthan for a period of ten years.

[Placed in Library, See No. LT 172/17/19]

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): I beg to lay on the Table:-

- (1) Detailed Demands for Grants of the Ministry of Statistics and Programme Implementation for the year 2019-2020.

[Placed in Library, See No. LT 173/17/19]

- (2) Detailed Demands for Grants of the Ministry of Planning for the year 2019-2020.

[Placed in Library, See No. LT 174/17/19]

उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री; प्रधानमंत्री कार्यालय में राज्य मंत्री; कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री; परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह) : अध्यक्ष महोदय, आपकी अनुमति से मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ -

- (1) निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) वर्ष 2019-2020 के लिए अंतरिक्ष विभाग की अनुदानों की विस्तृत मांगें ।

[Placed in Library, See No. LT 175/17/19]

(दो) वर्ष 2019-2020 के लिए परमाणु ऊर्जा विभाग की अनुदानों की विस्तृत मांगें ।

[Placed in Library, See No. LT 176/17/19]

- (2) एंट्रिक्स कार्पोरेशन लिमिटेड तथा अंतरिक्ष विभाग के बीच वर्ष 2019-2020 के लिए हुए समझौता ज्ञापन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 177/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PRAKASH): On behalf of Shri Hardeep Singh Puri, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Coffee Board, Bangalore, for the year 2017-2018.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Coffee Board, Bangalore, for the year 2017-2018, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coffee Board, Bangalore, for the year 2017-2018.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 178/17/19]

(3) A copy of the Footwear Design and Development Institute Ordinances, 2019 (Hindi and English versions) published in Notification No. F. No. FDDI/HO/MDO/CoP(DP)/2019/044 in Gazette of India dated 21st June, 2019 under sub-section (2) of Section 38 of the Footwear Design and Development Institute Act, 2017.

[Placed in Library, See No. LT 179/17/19]

(4) A copy of the Tea Warehouses (Licensing) Amendment Order, 2019 (Hindi and English versions) published in Notification No. S.O.1919(E) in Gazette of India dated 4th June, 2019 issued under Section 30 of the Tea Act, 1953.

[Placed in Library, See No. LT 180/17/19]

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 19 of the Foreign Trade (Development and Regulation) Act, 1992:-

(i) S.O.6309(E) published in Gazette of India dated 24th December, 2018, regarding prohibition on import of milk and milk products from China.

(ii) S.O.6364(E) published in Gazette of India dated 28th December, 2018, regarding amendment in import policy conditions of Peas including Yellow peas, Green peas, Dun peas and Kaspas peas.

(iii) S.O.128(E) published in Gazette of India dated 8th January, 2019, regarding import policy for electronics

and IT Goods under Schedule-I (Import Policy) of ITC (HS), 2017.

- (iv) S.O.129(E) published in Gazette of India dated 8th January, 2019, regarding amendment in Import Policy of Aviation Gasoline under Exim Code 27101219 in the ITC (HS) 2017, Schedule-I (Import Policy).
- (v) S.O.320(E) published in Gazette of India dated 15th January, 2019, regarding incorporation of Appendix-V under ITC (hs) 2017, Schedule-I (Import Policy).
- (vi) S.O.321(E) published in Gazette of India dated 15th January, 2019, regarding amendment in policy condition of Nicotinic Acid and Nicotinamide under HS Code 29362920 of ITC (HS) 2017, Schedule-I (Import Policy).
- (vii) S.O.1478(E) published in Gazette of India dated 29th March, 2019, regarding amendment in import policy conditions of Beans of the SPP Vigna Mungo (l.) Hepper, Split and other.
- (viii) S.O.1479(E) published in Gazette of India dated 29th March, 2019, regarding amendment in import policy conditions of Peas (Pisum Sativum) including Yellow peas, Green peas, Dun Peas and Kaspas peas, Split and other.
- (ix) S.O.1480(E) published in Gazette of India dated 29th March, 2019, regarding amendment in import policy

conditions of Beans of the SPP *Vigna Radiata* (L.) Wilczek, Split and other.

- (x) S.O.1481(E) published in Gazette of India dated 29th March, 2019, regarding amendment in import policy conditions of Pigeon Peas (*Cajanus Cajan*)/Toor Dal, Split and other.
- (xi) S.O.1628(E) published in Gazette of India dated 23rd April, 2019, regarding prohibition on import of milk and milk products from China.
- (xii) S.O.1701(E) published in Gazette of India dated 7th May, 2019, regarding import policy for Electronics and IT Goods under Schedule-I (Import Policy) of ITC (HS), 2017.
- (xiii) S.O.1818(E) published in Gazette of India dated 24th May, 2019, regarding amendment in import policy of biofuels.
- (xiv) S.O.1955(E) published in Gazette of India dated 12th June, 2019, regarding amendment in import policy conditions of cashew kernels (Broken/whole).

[Placed in Library, See No. LT 181/17/19]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Footwear Design and Development Institute, Noida, for the year 2017-2018, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Footwear Design and Development Institute, Noida, for the year 2017-2018.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library, See No. LT 182/17/19]

(8) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Commerce and Industry for the year 2019-2020.

[Placed in Library, See No. LT 183/17/19]

मानव संसाधन विकास मंत्रालय में राज्य मंत्री; संचार मंत्रालय में राज्य मंत्री तथा इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री संजय शामराव धोत्रे) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ -

(1) (एक) यूनीक आइडेंटिफिकेशन अथॉरिटी ऑफ इंडिया, नई दिल्ली के वर्ष 2017-18 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) यूनीक आइडेंटिफिकेशन अथॉरिटी ऑफ इंडिया, नई दिल्ली के वर्ष 2017-18 के कार्यक्रम की सरकार द्वारा की गई समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 184/17/19]

(3) (एक) डिजिटल इंडिया कार्पोरेशन (पूर्ववर्ती मीडिया लैब एशिया), नई दिल्ली के वर्ष 2017-18 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) डिजिटल इंडिया कार्पोरेशन (पूर्ववर्ती मीडिया लैब एशिया), नई दिल्ली के वर्ष 2017-18 के कार्यक्रम की सरकार द्वारा की गई समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 185/17/19]

(5) भारतीय दूरसंचार विनियामक प्राधिकरण अधिनियम, 1997 की धारा 37 के अंतर्गत अधिसूचना संख्या 116-6/2017-एनएसएल-॥/(खंड.॥) जो 13 जून, 2019 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा दिनांक

12.06.2019 के दूरसंचार मोबाइल नम्बर पोर्टेबिलिटी (सातवां संशोधन) विनियम, 2018 (2018 का 9) में कतिपय संशोधन किए गए हैं, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)

[Placed in Library, See No. LT 186/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI SURESH C. ANGADI): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the IRCON International Limited and the Ministry of Railways for the year 2019-2020.

[Placed in Library, See No. LT 187/17/19]

(ii) Memorandum of Understanding between the Konkan Railway Corporation Limited and the Ministry of Railways for the year 2019-2020.

[Placed in Library, See No. LT 188/17/19]

(iii) Memorandum of Understanding between the Dedicated Freight Corridor Corporation of India Limited and the Ministry of Railways for the year 2019-2020.

[Placed in Library, See No. LT 189/17/19]

- (iv) Memorandum of Understanding between the Indian Railway Finance Corporation Limited and the Ministry of Railways for the year 2019-2020.

[Placed in Library, See No. LT 190/17/19]

- (v) Memorandum of Understanding between the Rail Vikas Nigam Limited and the Ministry of Railways for the year 2019-2020.

[Placed in Library, See No. LT 191/17/19]

- (vi) Memorandum of Understanding between the Mumbai Railway Vikas Corporation Limited and the Ministry of Railways for the year 2019-2020.

[Placed in Library, See No. LT 192/17/19]

- (vii) Memorandum of Understanding between the Braithwaite and Company Limited and the Ministry of Railways for the year 2019-2020.

[Placed in Library, See No. LT 193/17/19]

- (viii) Memorandum of Understanding between the Railtel Corporation of India Limited and the Ministry of Railways for the year 2019-2020.

[Placed in Library, See No. LT 194/17/19]

- (ix) Memorandum of Understanding between the RITES Limited and the Ministry of Railways for the year 2019-2020.

[Placed in Library, See No. LT 195/17/19]

- (x) Memorandum of Understanding between the Container Corporation of India Limited and the Ministry of Railways for the year 2019-2020.

[Placed in Library, See No. LT 196/17/19]

- (xi) Memorandum of Understanding between the Indian Railway Catering and Tourism Corporation Limited and the Ministry of Railways for the year 2019-2020.

[Placed in Library, See No. LT 197/17/19]

- (xii) Memorandum of Understanding between the Kolkata Metro Rail Corporation Limited and the Ministry of Railways for the year 2019-2020.

[Placed in Library, See No. LT 198/17/19]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Rail Land Development Authority, New Delhi, for the year 2017-2018, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rail Land

Development Authority, New Delhi, for the year 2017-2018.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 199/17/19]

- f) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Railways for the year 2019-2020.

[Placed in Library, See No. LT 200/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Nalanda University, Nalanda, for the year 2017-2018.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Nalanda University, Nalanda, for the year 2017-2018, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nalanda University, Nalanda, for the year 2017-2018.

(2) Statements (Hindi and English Versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 201/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PRAKASH): I beg to lay on the Table:-

(1) A copy of the Static and Mobile Pressure Vessels (Unfired) (Amendment) Rules, 2019 (Hindi and English versions) published in Notification No. G.S.R.148(E) in Gazette of India dated 26th February, 2019 under sub-section (8) of Section 18 of the Explosives Act, 1884.

[Placed in Library, See No. LT 202/17/19]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (2) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the Jammu and Kashmir Development Finance Corporation Limited, Jammu, for the year 2017-2018.

- (ii) Annual Report of the Jammu and Kashmir Development Finance Corporation Limited, Jammu, for the year 2017-2018, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 203/17/19]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Office of the Controller General of Patents, Designs, Trade Marks and Geographical Indications, Mumbai, for the year 2017-2018.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Office of the Controller General of Patents, Designs, Trade Marks and Geographical Indications, Mumbai, for the year 2017-2018.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 204/17/19]

12.03 hrs

STATEMENTS BY MINISTERS